

where only kharif would be grown, rabi crop was also possible. Development of pastures in watershed areas has helped in restricting wind erosion of soil. However, afforestation was reported to be not successful to the desired extent in the sample district of evaluation.

Reservation for Ex-Servicemen

400. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) whether there is a major shortfall in filling up the reserved vacancies for Ex-servicemen in the Central and State Governments; and

(b) if so, the action taken so far to correct the imbalance?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) There have been shortfalls in the utilisation of vacancies reserved for ex-Servicemen under the Central and State Govts.

(b) Steps taken to improve utilisation of reservations include:

- (i) Consolidation and reiteration of policy instructions on the subject.
- (ii) Dissemination of information relating to job opportunities to ex-servicemen.
- (iii) Organisation of special recruitment rallies in some States.
- (iv) Review of progress at meetings with liaison officers of concerned Ministries and Public Sector Undertakings.

Exports of Defence Products

401. SHRI SANDIPAN BHAGWAN THORAT: Will the PRIME MINISTER be pleased to state:

(a) whether the government have identified the areas for production and upgradation of technology and joint ventures for export of defence products;

(b) if so, the details thereof;

(c) the extent of defence exports as at present; and

(d) the projections for defence exports during the next five years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) For several lines of production in ordnance factories (OFs) and defence public sector undertakings (PSUs), such as ammunition communication, electronic and aviation equipment there exists considerable scope for export. Some joint programmes have also been undertaken with the objective of export, examples of which are the joint venture between Hindustan Aeronautics Ltd. and British Aerospace for aviation software and the arrangement between Bharat Dynamics Ltd. and Euromissile for anti tank guided missiles and launchers.

(c) Exports from OFs and defence PSUs (excluding deemed exports) amounted to Rs. 45.75 crores in 1991-92 and Rs. 64.20 crores in 1992-93 and the target of Rs. 132 crores is expected to be achieved in 1993-94.

(d) In consonance with the country's policy on exports efforts will be made to

enhance defence exports to the extent feasible.

Cryogenic Engine Deal

402. SHRIMATI DIPIKA H. TOPIWALA:
SHRI RAJVEER SINGH:
SHRI MULLAPPALLY RAMCHANDRAN:
SHRI BOLLA BULLI RAMAIAH:
DR. LAXMINARAYAN PANDEYA:
SHRI ATAL BIHARI VAJPAYEE:
SHRI D. VENKATESWARA RAO:
SHRI SULTAN SALAHUDDIN OWAIISI:

Will the PRIME MINISTER be pleased to state:

(a) the latest position of negotiation regarding the proposed cryogenic engines technology (including engine) with USSR; and

(b) the steps being taken by the Union Government to re-negotiate the deal?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) As the result of a series of geo-political developments GLAVKOSMOS of Russia invoked, in October 1993, the force majeure clause in the original agreement of 1991. This resulted in the stoppage of technology transfer and training since

then. Subsequently, detailed discussions were held between ISRO and GLAVKOSMOS during December 1993. A final decision on the agreement is yet to be taken.

Pension Commutation

403. SHRI CHHITUBHAI GAMIT:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to modify the rules of pension commutation;

(b) if so, the details thereof;

(c) whether there has been any adverse effect on monthly pension due to commutation as per the existing rules; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Employment to Unemployed Youth

404. SHRI VILASRAO NAG-NATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state: